

Rep. by Act 35 of 1950.

Act No. LVII of 1948

[PASSED BY THE DOMINION LEGISLATURE]

(Received the assent of the Governor General on the 10th September 1948)

An Act to amend the Indian Navy (Discipline) Act, 1934.

WHEREAS it is necessary to amend the Indian Navy (Discipline) Act, 1934 (XXXIV of 1934), for the purpose hereinafter appearing:

It is hereby enacted as follows:—

1. **Short title.**—This Act may be called the Indian Navy (Discipline) Amendment Act, 1948.
2. **Amendment of section 58, Naval Discipline Act (29 and 30 Vict., c. 109) as set forth in the First Schedule to the Indian Navy (Discipline) Act, 1934.**—In regulation 7 of section 58 of the Naval Discipline Act, as set forth in the First Schedule to the Indian Navy (Discipline) Act, 1934 (XXXIV of 1934), for the words “the president is a captain”, the words “the president is a substantive or acting commander” shall be substituted.
3. **Repeal of Ordinance V of 1948.**—The Indian Navy (Discipline) Amendment Ordinance, 1948 (V of 1948) is hereby repealed.

Price anna 1 or 1½.